



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार /Government of India



No.102-4/2016-NSL-II

Date: 31st July 2017

To
The Secretary,
Department of Telecommunications,
Sanchar Bhawan, 20, Ashoka Road,
New Delhi – 110 001.

Subject: Recommendations on “Issues related to Closure of Access Services” – regarding.

Due to adoption of market based spectrum management, the continuance of access service is now no longer assured. Recently, there have been cases where due to reasons such as licensee failing to re-acquire its spectrum holding in a band on expiry of its license validity period; change of technology deployed by licensee; sale of entire spectrum holding through spectrum trading; roaming arrangement coming to an end; etc., there has been closure of access services being provided by the licensee. As a result subscribers had to face lot of inconveniences. In order to ensure that subscribers are not put to undue hardships due to closure of access services, the Authority, *suo-motu*, came out with a consultation paper on the issue.

2. Accordingly, a Consultation paper on “Issues related to Closure of Access Services” was released on 30th November 2016 seeking the comments of the stakeholders. An Open House Discussion on the issue was convened on 28th April 2017 at New Delhi.

3. Based on the comments received from the stakeholders and its own analysis, the Authority has finalised its Recommendations on “**Issues related to Closure of Access Services**”. The Authority’s recommendations are enclosed herewith.

4. In keeping with practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI www.trai.gov.in

This letter issues with the approval of the Authority.

Encl: As above


(Sudhir Gupta)
Secretary, TRAI